

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201

IB-1587/ND/2019

CA-291/CV/ND/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

Vs

M/s. M.K.S Oil Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section-9 of IBC

Order delivered on 13.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

An application bearing no. CA-291/C-V/ND/2019 filed by the IRP. The same is taken on record. CA Allowed.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)